

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 195/GT/2013

Date: 6.6.2014

To,

Additional General Manager (Commercial),
THDC India Ltd.,
Alaknanda Bhawan,
Pragatipuram, Bypass Road,
Rishikesh-249201, (Uttarakhand)

Sir,

Subject : Generation Tariff of Tehri HE Project Stage-I (4x250 MW) for the period from 1.4.2009 to 31.3.2014

Ref : (i) ROP dated 27.2.2014
(ii) Your affidavit dated 11.3.2014

With reference to your affidavit in the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 23.6.2014:

- i) The details of un-discharged liabilities/advances as on 31.3.2009 and opening balances as on 1st April of each year.
- ii) Subsequent additions during each year.
- iii) Discharge by payments/reversals during each year.
- iv) Closing balance as on 31st March of each year.
- v) Editable soft copy of all the calculations relating to the petition.

2. Further action in this matter will be taken on receipt of the above information/clarification.

Yours sincerely,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)